

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-3594
ANSWERED ON- 13/03/2026

MEDICAL EXAMINATION OF INDIAN WORKERS

†3594. SHRI AMRA RAM

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether the Government is aware that the private institutions are authorised for conducting the medical examination of helper, artisans, carpenter, etc., going abroad for manual works, despite the availability of Government hospitals, if so, the details thereof and the reasons therefor;**
- (b) whether the Government proposes to discontinue the said practice and authorise only the Government hospitals to conduct the medical examination as the labourers are being exploited by said private agencies in the name of medical examination; and**
- (c) if so, the timeframe by which it will be implemented?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI PABITRA MARGHERITA)

(a to c) Accreditation and authorisation of a medical centre for health examination of Indian workers seeking overseas employment is a prerogative of the concerned foreign Governments. These are based on the norms and typical requirements of the countries concerned. Being a sovereign matter, this exercise is carried out entirely by the foreign countries and implemented through their Embassies/Consulates in India. Government of India has no role in this process.
